

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu

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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:- 7052-JK (LD ) of 2024**

**DATED:- 15 - 05 - 2024**

Sanction is hereby accorded to the appointment of Officer's of School Education Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order indicated against each, including contempt petition if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

(Achal Sethi)

Secretary to Government

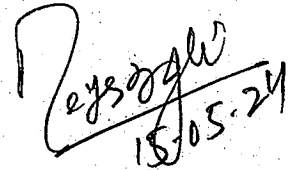
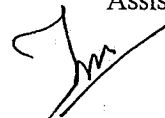
Dated: 15.05.2024

No:-LAW-OIC/5/2024

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, School Education Department.
5. Registrar General, High Court of J&K and Ladakh , Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer



**Annexure to the Government Order No. 7052-JK(LD) of 2024 dated 15.05.2024**

S. No	Case No.	Filing Year	Case Type	Titled of the case	OIC	Designation
	810/1109	2020/2018	TA /SWP	Lal Chand Vs UT of J&K & Ors.	Sh. Masood Ahmed Wani	Deputy Secretary to the Government School Education Department
2	483/1945	2022/2019	TA /SWP	Lal Chand Vs UT of J&K & Ors.	Sh. Masood Ahmed Wani	Deputy Secretary to the Government School Education Department
3	2718/812	2020/2019	TA /SWP	Vinod Kumar Vs UT of J&K & Ors.	Thannaji Bhat	Under Secretary to the Government School Education Department
4	1356/2831	2022/2019	TA /SWP	Shiv DeV Singh Vs UT of J&K & Ors.	Thannaji Bhat	Under Secretary to the Government School Education Department
5	8287/326	2020/2009	TA /SWP	Chander Shekhar V/s UT of J&K & Ors.	Thannaji Bhat	Under Secretary to the Government School Education Department
6	3034/1855	2020/2014	TA /SWP	Kulwant Singh Vs UT of J&K & Ors.	Thannaji Bhat	Under Secretary to the Government School Education Department
7	5683/2846	2021/2010	TA /SWP	Jagdish Raj Vs UT of J&K & Ors.	Thannaji Bhat	Under Secretary to the Government School Education Department
8	224/608	2022/2022	CP / OA	Dharminder Kumar Vs UT of J&K & Ors.	Thannaji Bhat	Under Secretary to the Government School Education Department
9	231/3166	2022/2019	CCP(s) /WP(c)	Satinder Kumar Pathania Vs UT of J&K & Ors.	Thannaji Bhat	Under Secretary to the Government School Education Department
10	7903/3495	2021/2014	TA /SWP	Chander Prakash Vs UT of J&K & Ors.	Thannaji Bhat	Under Secretary to the Government School Education Department
11	7490/632	2021/2005	TA/SWP	Aruna Sharma V/s UT of J&K & Ors	Thannaji Bhat	Under Secretary to the Government School Education Department
12	72	2024	OA	Tahira Begum Vs UT of J&K & ors.	Ms.Neha Bakshi	Under Secretary to the Government

13	5634/2704	2021/2010	TA/SWP	Somesh Kumar Vs UT of J&K & Ors	Thannaji Bhat	Under Secretary to the Government School Education Department
14	2597/2258	2020/2016	TA/SWP	Sardari Lal Sharma VS UT of J&K & ors	Thannaji Bhat	Under Secretary to the Government School Education Department
15	351	2021	OA	Tanzeela Tabassum Vs UT of J&K & Ors	Thannaji Bhat	Under Secretary to the Government School Education Department
16	3987/2890	2020/2018	TA/SWP	Rashmi Bali VS UT of J&K & ors.	Thannaji Bhat	Under Secretary to the Government School Education Department
17	4037/953	2020/2018	TA/SWP	Kafayat Hussain V/s UT of J&K & Ors.	Thannaji Bhat	Under Secretary to the Government School Education Department
18	228/614	2022/2012	CP/OA	Abdul Bashir & Anr Vs Alok Kumar & ors.	Thannaji Bhat	Under Secretary to the Government School Education Department
19	34/310	2023/2015	TA/SWP	Mohammad Shafi Rashoo vs UT of J&K & Ors	Thannaji Bhat	Under Secretary to the Government School Education Department
20	1229/744	2020/2018	TA/SWP	Soom Raj Vs UT of J&K & Ors.	Thannaji Bhat	Under Secretary to the Government School Education Department
21	330	2024	OA	Anita Sharma Vs UT of J&K & Ors	Thannaji Bhat	Under Secretary to the Government School Education Department
22	366	2024	OA	Raman Chanyal VS UT of J&K & Ors.	Thannaji Bhat	Under Secretary to the Government School Education Department
23	249/1134	2023/2021	CP/OA	Kuldeep Kour Vs Alok Kumar & ors..	Thannaji Bhat	Under Secretary to the Government School Education Department

*Ths* *Thannaji Bhat*